



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.09.2023

### NOTICE

Please take notice that the following matters adjourned on 05.09.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022 <b>(With Defects)</b>  <b>(PH)</b>	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.  <b>With</b>	<b>05.09.2023</b>	<b>12.10.2023</b>
2.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022  <b>(With Defects)</b>	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	<b>05.09.2023</b>	<b>12.10.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar